

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 232  
(IB)-1091(ND)18  
IA/5037()2020

IN THE MATTER OF:

M/s. Pro Sportify Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. vivid IT Solutions Pvt. LTd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Mr. Bimal Kumar Sharma, Liquidator and Adv. Aman Sharma, Adv.  
Arpit Sharma

ORDER

Renotify this case on 31.03.2021



(T.S SINGH)  
COURT OFFICER